

of Gujarat. Besides the two low power TV transmitters, one each at Godhara and Dohad already functioning in the district, parts of Panchmahal district also receive TV service from the high power TV transmitter at Ahmedabad. Whereas it is the endeavour of the Government to extend TV service to the remaining uncovered parts of the country including those in Panchmahal distt. as expeditiously as possible, the objective can be achieved in a phased manner depending upon the availability of resources for this purpose.

Efforts Made to Spread Legal Literacy Among People

10475. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of LAW AND JUSTICE be pleased to state the efforts made during the last one year to spread legal literacy among the masses and educate the people about preventive litigation and conciliatory settlement?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): Promotion of legal literacy is one of the strategic legal aid programmes adopted by the Committee for Implementing Legal Aid Schemes set up by the Central Government. The Committee is publishing a Quarterly Legal Aid Newsletter separately in Hindi and English for creating awareness amongst the people and providing a forum for exchange of views and experience on the delivery of legal services to the weaker sections. The Committee also ren-

ders financial assistance to the State Legal Aid and Advice Boards, Voluntary Social Action Group etc., subject to fulfilment of certain conditions, for the purpose of bringing out booklets, pamphlets and brochures, etc. on various laws affecting the poor. Under the legal literacy programme.

Mass-media like Radio, Doodarshan are also being utilised; production of documentary films and video films and exhibition of cinema-slides on availability of legal aid also forms part of the Legal Literacy Programme.

Legal Aid Camps and Legal Literacy Camps programmes are also being organised by the State Legal Aid and Advice Boards. Marriage Counselling Centre in Delhi, Grievances Cells and four permanent Conciliation Committees in Gujarat and several such Committees in the State of Tamil Nadu are functioning. Lectures, seminars, workshops, Exhibitions and Para-legal Courses are also being organised by the various State Legal Aid and Advice Boards for spreading Legal Literacy among the masses and educating them about preventive litigation and Conciliatory settlement.

On the basis of the information as made available to the Committee for Implementing Legal Aid Schemes, during the last one year, 40 Legal Literacy Camps were held. In 248 Legal Aid Camps organised, 13,772 people benefitted. In 487 Lok Adalats, 1,15,066 cases were settled and compensation amounting to Rs. 21,24,50,086 has been awarded (See Statement attached)

STATEMENT

The break up of Legal Aid Camps/Lok Adalats and Legal Literacy Camps etc. Held in Different Parts of the Country during the Past One year (based on the information as received from State Boards)

Sl. No.	Name of the State Board	Legal Aid Camp		Lok Adalat		Compensation paid Rs.	Remarks
		Held (No.)	Persons benefitted	Held (No.)	Cases Settled		
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	7	—	3	29,246	7,28,72,721	
2.	Assam	2	—	7	149		
3.	Bihar			5			Teams of young lawyers visited several Jails and Remand Homes Conciliatory Samities established.
4.	Goa	—	—	2	108		
5.	Gujarat	—	—	—			18 Legal Literacy Camps; 784 Griev-

Sl. No.	Name of the State Board	Legal Aid Camp		Lok Adalat			Remarks
		Held (No.)	Persons benefitted	Held (No.)	Cases Settled	Compensation paid Rs.	
1	2	3	4	5	6	7	8

ances Cell Permanent Conciliation Committee at Rajkot and Bhuj. 2 Para-Legal Camps; 3 Awareness Camps.

A.I.R. 10 programmes T.V. 6 programmes Pamphlet printed and distributed Lectures—31; Seminar on role of legal aid in combating atrocities over the weaker sections of the society.

Seminars and

— No statistics provided

8. Kerala

MAY 25, 1990

Sl. No.	Name of the State Board	Legal Aid Camp			Lok Adalat			Remarks
		Held (No.)	Persons benefited	Held (No.)	Cases Settled	Compensation paid Rs.		
1	2	3	4	5	6	7	8	

meetings arranged.

Talk on Radio and achievements published in newspapers.

9. Madhya Pradesh

40

—

10. Maharashtra

78

2,355

Figures for 1989-90 not available.

11. Manipur

3

12,12,000

Quarterly Newsletter published.

12. Meghalaya

Statistics not given

13. Mizoram

Statistics not given

Sl. No.	Name of the State Board	Legal Aid Camp			Lok Adalat			Remarks
		Held (No.)	Persons benefitted	Held (No.)	Cases Settled	Compensation paid Rs.		
1	2	3	4	5	6	7	8	
14.	Orissa	—	—	277	74,659	—	—	Para-legal training camps for Women, use of T.V. and Radio.
15.	Rajasthan	—	—	—	—	—	—	Held 6 Legal Literacy Camps.
16.	Tamil Nadu	115	9761	—	1,151	—	—	Mediation Centre.
17.	Tripura	No Statistics given						
18.	Uttar Pradesh	—	—	—	—	—	—	8 Legal Literacy camps; Literature distributed; 11 Lectures organised.
19.	West Bengal	Statistics not given						
20.	Dadra & Nagar Haveli	—Nil— information						

Sl. No.	Name of the State Board	Legal Aid Camp			Lok Adalat			Remarks
		Held (No.)	Persons benefitted	Held (No.)	Cases Settled	Compensation paid Rs.		
1	2	3	4	5	6	7	8	
21.	Delhi	—	—	3	1,521	10,09,14,331	Marriage Counselling 671 applications, 93 settled. Lectures, semi- inars, legal aidcamps organised.	
22.	Pondicherry	14	2800	—	—	—	5 Legal Literacy pro- grammes; 6 Concli- ation Cells also func- tioning.	
Total:		248	13,772	487	1,15,06	21,24,50,086	40	